

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.480/96

Friday, this the 12th day of June, 1998.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

PV Balan Nair,
Branch Postmaster(put off duty),
Vilakkode Branch Post Office,
Thalasserry, Kannur District.

- Applicant

Vs

1. The Superintendent of Post Offices,
Thalasserry Division,
Thalasserry.

2. The Senior Divisional Inspector,
Postal Department,
Kuthuparamba Sub Division,
Kuthuparamba.

3. The Director of Postal Services,
Northern Region,
Calicut-11.

4. The Postmaster General,
Kerala,
Thiruvananthapuram.

5. The Union of India represented by the
Secretary to Government,
Department of Posts,
Central Secretariat,
New Delhi.

- Respondents

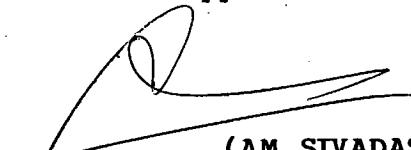
By Advocate Mr PR Ramachandra Menon, ACGSC

O R D E R

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

This application came up for hearing on 11.6.98 and none appeared for the applicant. Thereupon it was posted today for disposal. Even today none appeared for the applicant. The application is dismissed. No costs.

Dated, the 12th June, 1998.


(AM SIVADAS)
JUDICIAL MEMBER


(PV VENKATAKRISHNAN)
ADMINISTRATIVE MEMBER